

Grants are released only after verification of proper utilisation of earlier grants. This verification is usually made through inspection by field staff and perusal of audited statements of accounts.

**Judgment of Performance in Mock Parliament**

4840. SHRI S. C. SAMANTA. Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state

(a) the procedure, if any, to ensure uniform markings by judges in the Mock Parliament performances, keeping in view the merit and efficiency of each performer, and

(b) whether there has been any grumblings from various school teachers, guardians, etc., regarding the faulty methods of judging the performances, if so, the steps being taken to remedy the same?

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR)**

(a) A committee of three judges consisting of a Member of Parliament or an ex-Member of Parliament, an officer of the Directorate of Education, Delhi Administration and an officer of the Department of Parliamentary Affairs, assess the performance of the Institutions and individual participating students. The assessments of overall performances of the schools are made keeping in view discipline and decorum, observance of Parliamentary procedures, selection of subjects for question and debates, quality of speeches delivered and general assessment as a whole. The criteria followed for assessment of these were laid down by a Sub-Committee consisting of one Deputy Secretary, Department of Parliamentary Affairs, one Deputy Director, and one Zonal Education Officer of the Directorate of Education and two Principals of the participating Higher Secondary Schools.

(b) No such complaint has been received in the Department.

**Introduction of D.T.C. Buses from Delhi to Delhi Cantt. via Ridge Road**

4841. SHRI S. M. BANERJEE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state.

(a) whether the private buses are plying from Delhi to Delhi Cantt. via Ridge Road and the DTC has not yet taken over this route, and

(b) the steps being taken by the Ministry to nationalise these routes and introduce DTC Buses?

**THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA)** (a) Yes, Sir.

(b) The erstwhile Delhi Transport Undertaking published a scheme in December, 1961 under Chapter IV A of the Motor Vehicles Act, 1939 for taking over of twelve routes in the Union Territory of Delhi operated by private operators including the one between Delhi Railway Station and Delhi Cantt. via Ridge Road. After hearing the objections received against the scheme, the Lt Governor, Delhi, in his judgment delivered on the 16th September, 1971, directed the DTU to prepare a fresh scheme, after taking note of the changed circumstances. Steps are being taken by the Delhi Transport Corporation to prepare a fresh scheme and publish it for objections, as required under the said Act

**Steps taken to reduce Mini-bus Fare**

4842 SHRI S. M. BANERJEE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Mini-Buses in Delhi are charging more fare than the DTC Buses; and

(b) if so, what steps are being taken to reduce the fare of mini-buses?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA): (a) Yes, Sir. The fares for mini-buses in Delhi have been fixed by the State Transport Authority, Delhi keeping in view the need to link far flung colonies in the Union Territory with the Railway Stations and Inter-State Bus Stand and to provide a comparatively cheaper mode of transport for the economically weaker sections of the Society for going to/from these points, as they cannot afford to hire taxis or scooters. There is also provision for carriage of some luggage in the mini-buses unlike the position in the standard buses operated by the D.T.C.

(b) Having regard to the background against which the mini-bus services have been introduced in the capital, the question of reduction in the fares for these buses does not arise.

**Amount given to Nehru Memorial Museum and Library**

4843. SHRI D. N. PANDA Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state.

(a) the amount given to the Nehru Memorial Museum and Library since its inception by Government of India;

(b) the amount spent on research projects on Nehru or on the National movement;

(c) whether there is any scheme of awarding fellowship to research scholars on Modern India; and

(d) if so, how many fellows have been appointed so far?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) Grants totalling Rs 1,06,96,636 have so far been given to the Nehru Memorial Museum and Library since its inception as a registered

society with effect from 1st April, 1966. by the Government of India. This includes an amount of Rs. 39 lakhs for the construction of a new library building for the Nehru Memorial Museum and Library.

(b) No separate provision has been specially made by the Nehru Memorial Museum and Library for expenditure on research projects on Nehru or on National movement. The facilities of all the branches of the Nehru Memorial Museum and Library are oriented to the promotion of research on the national movement including the contribution of Jawaharlal Nehru and other nationalist leaders of India

(c) and (d). A fellowship scheme for research in modern Indian History was introduced by the Nehru Memorial Museum and Library in 1969 which remained operative upto June, 1972. During this period only one fellowship was awarded by the Museum and Library. The scheme was discontinued in view of inadequate response and the need for economy.

**Area and Population Covered by Prohibition**

4844. SHRI SHYAMNANDAN MISRA: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) the area and population covered by total prohibition in the country since 1969, year-wise; and

(b) the financial assistance given by the Central Government to implement prohibition since 1969, year-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) The area and population covered by total prohibition since 1969 are indicated below:—

Year	Area	Population
1967-70	24358 sq. km.	754129
1970-71	75635 sq. km.	5406845